

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:2960
ANSWERED ON:29.08.2012
EDUCATION LOAN
Jindal Shri Naveen;Singh Shri Mahabali

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government has noticed that students aspiring for higher education often face difficulty in obtaining education loans;
- (b) if so, the details thereof and the reasons therefor;
- (c) the corrective measures being taken by the Government in this regard;
- (d) the total number as well as percentage of students that availed loans for higher education along with the total loan amounts sanctioned and disbursed during the last three years, year-wise and State-wise;
- (e) whether the Government has any plan to raise the current parental income threshold of Rs. 4.5 lacs for the students availing education loans under the interest subsidy scheme as well as raising the loan amount above where there is a requirement for collateral security, keeping in view the rising cost of higher education;
- (f) if so, the details thereof; and
- (g) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

(a) to (d): Complaints regarding non-sanction, non-disbursal, delay in sanction/disbursal of education loans, demand for security for loans below Rs.4 lakh by banks etc., as and when received, are taken up with the concerned banks for immediate corrective measures.

Reserve Bank of India (RBI) maintains data on total educational loans outstanding by Scheduled Commercial Banks (SCBs). As per RBI's information, State-wise, year-wise data on educational loans outstanding of SCBs, as on last reporting Friday of March, 2009, 2010 and 2011 is Annexed.

(e): No Madam.

(f) and (g): Do not arise.